

LOK SABHA

Wednesday, April 20, 1960/Chaitra 31,
1882 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

A.I.R. Auditorium in Delhi

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*1592. { Shri D. C. Sharma:
Shri Ram Krishan Gupta:
Shri Pangarkar:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 359 on the 27th November, 1959 and state the progress since made regarding the proposal for construction of the A.I.R. Auditorium in Delhi?

The Parliamentary Secretary to the Minister of Information and Broadcasting (Shri A. C. Joshi): The work of construction of the auditorium has started.

Shri D. C. Sharma: May I know when it started, and when it is likely to be completed.

The Minister of Information and Broadcasting (Dr. B. V. Keskar): The construction was started on 30th March this year. I cannot give the exact date of its completion, but the engineers of the CPWD estimate that it will take them about eight to ten months to complete it.

Shri D. C. Sharma: May I know to what specific use this auditorium will be put when it is completed?

259(Ai) SD—1.

Dr. Keskar: This auditorium is meant for holding all the concerts and invited programmes that are organised by All-India Radio. Incidentally it might also be used for such other functions organised by the Ministry.

Shri D. C. Sharma: May I know if this auditorium will be used for some international gatherings, and if so, what will be the nature of those international gatherings?

Dr. Keskar: No, Sir. There is no such intention, because for international gatherings there are auditoria like the Vigyan Bhavan available, and for the moment we have no intention of utilising it for such purposes. It does not mean that it is excluded.

Shri Braj Raj Singh: What will be the estimated cost of this auditorium?

Shri A. C. Joshi: The estimated cost of this auditorium will be Rs. 15.7 lakhs.

श्री भक्त दर्शन : इस नये हाल में कितने लोगों के बैठने की व्यवस्था की जा रही है ?

श्री आ० चं० जोशी : इसमें करीब ६५० व्यक्तियों के बैठने का इन्तिजाम है ।

Mr. Speaker: Dr. Ram Subhag Singh.

Shri S. M. Banerjee: Question No. 1611 may also be taken up along with this. Both relate to Nagaland.

Mr. Speaker: Is the hon. Minister willing to answer them together?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): These are being answered by two people. I am answering 1611 while the other is being answered by Shri Hazarika.

Mr. Speaker: Let both the answers be given, and then let the supplementaries be put, and whichever Minister is willing may answer them.

Naga State

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*1593. { **Dr. Ram Subhag Singh:**
Shri P. G. Deb:

Will the **Prime Minister** be pleased to state:

(a) whether the Working Committee of the Naga Peoples' Convention has asked for the removal of restrictions on the movement of rebel chiefs in order to consult them about the formation of a Naga State; and

(b) if so, the reactions of Government thereto?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Yes; such a request was made several weeks ago.

(b) Necessary facilities, consistent with considerations of security, were given to enable hostile leaders to move about.

Nagaland

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*1611. { **Shrimati Renuka Ray.**
Shri Rameshwar Tantia:
Shri Prakash Vir Shastri:
Shri P. C. Borooah:
Shri Ragunath Singh:
Shri P. K. Deo:
Shri Hem Barua:
Shri D. C. Sharma:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Governor of Assam has received a demand for the creation of a separate Nagaland within the Indian Union on the lines of the resolution of the Mockouchung Convention; and

(b) if so, what steps Government are taking in this respect?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):
(a) Yes.

(b) This matter is under consideration.

Dr. Ram Subhag Singh: May I know what facilities Government are giving to the leaders of the Naga People's Convention for expediting the request for formation of this State which they have placed before the Government? May I know whether Government have made up their minds, and if so, what is the utility of forming this new State?

Shrimati Lakshmi Menon: On the 8th and 9th April, the members of the working Committee had detailed talks with the Governor of Assam, and we have received the Governor's Report and the recommendations. These are under consideration. That is what I meant by my answer that this matter is under consideration. As soon as the Government decides what action it should take, it proposes to extend an invitation to the members to come to Delhi and have the next round of talks.

Dr. Ram Subhag Singh: May I know whether, on the basis of the study of that area, Government feel that they should make any change in the political set-up of that area, or is it because of the demand placed by certain leaders who may or may not be enjoying the full confidence of the population that this demand is being considered?

Shrimati Lakshmi Menon: I have mentioned that the Governor's Report and the recommendations are under consideration.

Shri P. G. Deb: May I know if it is a fact that the Prime Minister told the Naga leaders a few days ago that the Government would consider their demand if it is put to them?

Shrimati Lakshmi Menon: Yes, Government would consider the demand in the light of the Governor's Report and the recommendations and also in the light of the discussions that the Prime Minister had with the leaders and also in the light of the situation in that area.

Shri Basumatari: May I know whether some of the Naga leaders met